

D.No. 2575/2020, dated: 21.05.2020.

Principal District Court,
Cuddalore

OFFICIAL MEMORANDUM

Sub: E-Courts – e-Filing of Cases - directions issued by Hon'ble High Court -e-Filing of cases in Cuddalore District on e-filing portal commence on and from 21.05.2020 – Instructions – Issued -Regarding

Ref: Hon'ble High Court's letter in ROC.No.30036A/2020/Comp3 dated 20.05.2020

The Hon'ble High Court in the letter under reference cited above as directed to issue a notification to implement the e-Filing facility (initially for bail applications) and sensitize the Advocates and Litigant Public to avail the e-Filing facility.

As directed by the Hon'ble High Court, the facility of e-filing cases (initially Bail Applications only) in Cuddalore District on e-filing portal (<https://efiling.ecourts.gov.in/tn/>) developed by the Hon'ble e-Committee, Supreme Court of India will commence on and from 21.05.2020.

Before e-filing, the Advocate or Party-in-person is required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in/tn/>).

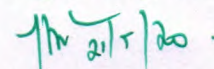
The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate/ Party-in-person. In case of Non-Availability of Record while registering, the Advocate /Party-in-person is required to send their details of advocate in the format enclosed herewith to pdjcuddbail@gmail.com.

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-Filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.tn.nic.in>).

Advocate/ Party-in-person in case of difficulty may also contact the following person between 10.00 A.M to 4.00 PM on all working days.

Thiru.R.Bakkiaraj, System Analyst - 9600625496

Advocate / Party-in-person are requested to avail the e-filing facility, using their own equipment.



Principal District Judge,
Cuddalore

To,

All the Judicial Officers in Cuddalore District,

The President, All the Bar Associations in Cuddalore District, (through the Judicial Officer's concerned)

Format for Updation of Advocate Details for Registration of E-Filing Accounts

Name of Advocate :

Date of Birth :

M.S.No :

Name of Bar Association :

Address :

Phone No :

EmailID :